

**NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH**

**CA No.08/2016
IN
CP No.27/02/2013
(Decided matter)
RT No.63/2016**

In the matter of M/s Ind-Swift Ltd.

Present: Ms. Anna Bansal, Advocate for Ind-Swift Ltd., applicant-company.
Ms. Anannya Ghosh, Advocate for objector Smt. Malathi R. at Sr. No. 4220 of depositors' list.
Mr. Yowan Sharma, Advocate for objectors Mr. U.C. Wadhwa and Ms. Sushma Wadhwa at Sr. No.2748 and 2746, respectively of depositors' list.
Mr. Harish Sardana son of Ms. Hardevi Sardana, depositor in person at Sr. No. 3060 and 2491 of depositors' list.
Mr. Kulwant Kumar Batra, depositor in person at Sr. No. 6798 of depositors' list.
Mr. Manoj Kumar Bawar, depositor in person at Sr. No. 5228 of depositors' list.
Ms. Kusum Dawar, depositor in person at Sr. No. 6308 of depositors' list.
Mr. Dharam Vir Sardana, depositor in person at Sr. No. 5112 of depositors' list.
Mr. Subramanian Chandersekhar, depositor in person at Sr. No. 4273 of depositors' list.

Having heard on the limited issues at this stage learned counsel for the petitioner, counsel for some of the depositors/objectors and the depositors who are present in person, we direct that the petitioner-company should give a concrete proposal with regard to the timely payment of the outstanding interest in respect of senior citizens in a tabulated form i.e. for those who are 80 years old and above, those between 70 to 80 years old and thirdly the depositors between 60 to 70 years old apart from those suffering from serious ailments. Learned counsel for the petitioner-company seeks about a week's time for submitting the proposal. It is directed that the above

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Dr

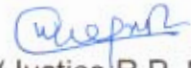
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statement accompanied by affidavit be filed by the next date. It is further directed that the petitioner shall pay the travelling expenses of ₹ 4000/- each to the depositors/ objectors who appeared in person today on the next date.

Mr. Yowan Sharma, Advocate has filed objections on behalf of Mr. Vivek Kumar Singh, depositor. Mrs. Malathi Rangaswamy and Mr. Subramanian Chander Shekhar have also filed their objections to the instant petition. The same be taken on record. Some objections have also been received from the objectors/depositors but the same are not entertained being sent by post.

The matter be listed on 08.03.2017.


(Justice R.P. Nagrah)
Member (Judicial)


(Deepa Krishan)
Member(Technical)

February 28, 2017.

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